GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 2087 TO BE ANSWERED ON 22^{ND} MARCH, 2022

SCHEME FOR CULTIVATION OF NATURAL HERBS AND MEDICINAL PLANTS

2087. SHRI HARNATH SINGH YADAV: LT.GEN. (DR.) D.P. VATS (RETD.):

Will the Minister of **AYUSH** be pleased to state:

- (a) whether Government has any plans to introduce any special innovative scheme for the cultivation of natural herbs and medicinal plants in the country, if so, the details thereof;
- (b) the details of funds earmarked and allocated for such projects during the last three years, year-wise and State-wise;
- (c) whether Government has provided funds for development of infrastructure, Research and Development and training facilities in the country, particularly in Uttar Pradesh for the AYUSH system of medicine; and
- (d) if so, the details thereof and the list of projects pending approval from the Ministry during the last three years?

ANSWER

THE MINISTRY OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a) & (b): No Sir, Ministry of AYUSH, Government of India had implemented the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) during the financial year 2015-16 to 2020-21 to promote the cultivation of Medicinal Plants throughout the country. Under the Medicinal Plants component of the National AYUSH Mission (NAM) scheme, subsidy @30%, 50% and 75% of cultivation cost was provided for cultivation of 140 prioritized medicinal plants species to the farmers through State Implementing Agencies. As per the scheme guidelines, the support was provided for:
 - (i) Cultivation of prioritized medicinal plants on farmer's land.
 - (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.

- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Ministry of Ayush had allocated and approved/released an amount of **Rs. 26101.410 lakh** and **Rs.8572.006 lakh** (including state share) for cultivation of medicinal plants under National Ayush Mission (NAM) scheme throughout the country during the last three years. **The details are annexed at Annexure-I.**

- (c) & (d) Yes, Ministry of AYUSH is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) in the country through States / UTs including Uttar Pradesh for the promotion and development of Ayush systems of medicines and providing financial assistance to them as per the proposal received in their State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following: -
 - (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs).
 - (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.
 - (iii) Supply of essential drugs to AYUSH hospitals and dispensaries.
 - (iv) Establishment of 50/30/10 bedded integrated AYUSH Hospital.
 - (v) Upgradation of State Government Under-Graduate and Post-Graduate Educational Institutions.
 - (vi) Establishment of new AYUSH Colleges in the states where availability of AYUSH teaching institutions is inadequate in Government sector.
 - (vii) Operationalization of 12500 AYUSH Health & Wellness Centres by upgrading AYUSH dispensaries and existing sub-health centres.

Grant-in-aid of Rs. 1348.49 crore has been released to different State/UT Governments during last three years from 2018-19 to 2020-21 for different approved activities of SAAPs. Out of Rs. 1348.49 Crore, Rs. 301.512 crore has also been released to Uttar Pradesh during last three years from 2018-19 to 2020-21.

Ministry of Ayush has developed a central sector scheme namely Champion Service Sector Scheme for Medical Value Travel. Under this scheme, financial assistance in the form of Interest Subsidy is provided to private investors for the establishment of Super Specially hospitals/Day Care Centres of the systems recognized under the The National Commission for Indian System of Medicine (NCISM) Act, 2020 or The National Commission for Homeopathy (NCH) Act, 2020 on Pan India basis. One of the components of Champion Services Sector Scheme is establishment of AYUSH Grid. AYUSH Grid is a mega digital platform for connecting all AYUSH related institutions/hospitals as well as the new hospitals to be developed under this scheme and all other such institutes/units which are directly or indirectly benefited/associated with it to generate various types of data for the requirement of information gathering, sharing and further processes. No projects are pending for approval under this scheme during the last three years.

The National Medicinal Plants Board, Ministry of AYUSH implements "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plant" under which one (1) project has been sanctioned amounting **Rs.25.54 lakh**.

Central Council for Research in Ayurvedic sciences has two research centres in Uttar Pradesh state i.e. Regional Ayurveda Research Institute, Lucknow and Central Ayurveda Research Institute, Jhansi.

The details of fund allotted for these institutes for last three years are as under-

(Rs in lakhs)

S.no	Institute	2018-19	2019-20	2020-21
1.	RARI, Lucknow	431.17	402.09	359.46
2.	CARI, Jhansi	275.97	267.51	334.32

Central Council for Research in Homeopathy has established 02 institutes in Uttar Pradesh (Dr. D.P. Rastogi Central Research Institute for Homoeopathy (DDPRCRIH), Noida and Homoeopathic Drug Research Institute (HDRI), Lucknow).

The details of fund allotted for these institutes for last three years are as under-

S. No.	Unit	Year	Expenditure in Rs.
1.	Lucknow	19-20	10,84,95,557/-
		20-21	4,51,68,732/-
		21-22	15,79,62,097/-
2.	Noida	19-20	11,81,41,448/-
		20-21	12,06,29,267/-
		21-22	11,71,22,063/-

"Up gradation of existing In-house pharmacy in the premises of Central Research Institute for Homoeopathy (DDPRCRIH), NOIDA as per Good Manufacturing Practices (GMP) norms" this proposal has been submitted to the Ministry and a committee under chairmanship of Dr. Sangeeta A Duggal, Advisor Homoeopathy visited DDPRCRIH, Noida on dated 28.01.2022. Approval is awaited from Ministry of AYUSH.

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Annexure-I Details of fund Allocated and approved/released for cultivation of medicinal plants component under National AYUSH Mission scheme from the financial year 2018-19 to 2020-21.

(Rs. in Lakh)

S.	Name of	2018-19		2019-20		2020-21		Total NAM	
No.	State	Fund Allocated	Fund Approved /Released	Fund Allocated	Fund Approved /Released	Fund Allocated	Fund Approved /Released	Fund Allocated	Fund Approved /Released
1	Andhra Pradesh	128.600	128.586	317.00	314.91	305.50	0	751.100	443.494
2	Arunachal Pradesh	36.900	36.860	48.70	46.0050	59.90	26.775	145.500	109.640
3	Assam	236.700	189.122	313.90	0	453.90	0	1004.500	189.122
4	Andaman & Nicobar	41.600	0	43.40	0	50.30	0	135.300	0.000
5	Bihar	398.200	0	857.30	287.20	1258.60	0	2514.100	287.201
6	Chandigarh	53.300	0	36.70	0	45.40	0	135.400	0.000
7	Chhattisgarh	107.800	107.860	343.70	0	467.80	0	919.300	107.860
8	Dadra & Nagar Haveli	26.300	0	22.90	0	33.20	0	82.400	0.000
9	Daman & Diu	23.400	0	22.90	0		0	46.300	0.000
10	Delhi	55.200	0	68.60	0	51.10	0	174.900	0.000
11	Gujarat	111.700	308.710	380.40	0	547.50	0	1039.600	308.710
12	Goa	23.000	22.937	38.10	38.74	46.40	0	107.500	61.679
13	Haryana	100.200	0	342.90	0	306.00	0	749.100	0.000
14	Himachal Pradesh	45.700	63.750	128.90	128.94	142.70	0	317.300	192.694
15	Jammu & Kashmir	48.500	49.540	106.50	106.04	66.60	22.520	221.600	178.098
16	Jharkhand	142.100	0	441.10	0	454.60	0	1037.800	0.000
17	Karnataka	149.300	148.100	243.40	157.40	408.80	220.970	801.500	526.468
18	Kerala	162.800	162.515	237.00	0	405.30	221.767	805.100	384.282
19	Ladakh	0.000	0.000	0.00	0	28.50	0	28.500	0.000
20	Lakshadweep	16.910	0	22.90	0	25.90	0	65.710	0.000
21	Madhya Pradesh	271.900	334.459	564.90	516.87	970.90	230.171	1807.700	1081.503
22	Maharashtra	214.700	0	413.90	409.11	599.00	0	1227.600	409.106
23	Manipur	54.500	79.080	46.40	40.83	84.60	0	185.500	119.909
24	Meghalaya	55.300	0	46.10	45.03	65.20	0	166.600	45.026
25	Mizoram	58.900	62.140	25.40	25.20	43.30	14.645	127.600	101.989
26	Nagaland	63.200	63.199	82.80	0	75.50	33.965	221.500	97.164
27	Orissa	179.500	161.314	356.70	0	521.80	0	1058.000	161.314
28	Punjab	62.900	61.219	148.40	148.15	219.60	0	430.900	209.373
29	Puducherry	13.800	13.840	22.90	6.78	20.70	0	57.400	20.623
30	Rajasthan	303.700	272.379	533.40	521.60	832.80	0	1669.900	793.977
31	Sikkim	15.300	0	25.40	0	42.20	18.985	82.900	18.985
32	Tamil Nadu	173.000	173.088	306.00	305.99	470.20	0	949.200	479.083
33	Telangana	71.900	71.870	177.90	177.90	323.10	0	572.900	249.768
34	Tripura	46.600	47.880	59.30	0	77.80	0	183.700	47.880
35	Uttar Pradesh	753.300	912.043	1526.00	0	2278.20	209.816	4557.500	1121.859
36	Uttarakhand	78.500	75.670	182.20	182.0950	212.60	0	473.300	257.765
37	West Bengal	210.500	194.701	397.90	372.73	638.30	0	1246.700	567.434
	Total	4535.710	3740.862	8931.900	3831.535	12633.80	999.609	26101.410	8572.006